

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No.25701 of 2020

Dr. Sambit Patra

....

Petitioner

Mr. Pitambar Acharya, Senior Advocate

-versus-

State of Odisha and Others

....

Opposite Parties

Mr. Debakanta Mohanty, Addl. Govt. Advocate

Mr. S.P. Mishra, Senior Advocate (O.P. No.2)

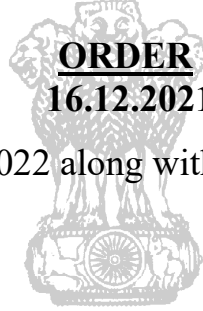
CORAM:
THE CHIEF JUSTICE
JUSTICE A.K. MOHAPATRA

Order No.

09.

List on 16th February, 2022 along with the connected case.

ORDER
16.12.2021



(Dr. S. Muralidhar)
Chief Justice

(A.K. Mohapatra)
Judge